

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 20<sup>TH</sup> JUNE, 2017

No. **120/A**: The services of Sri Abhas Verma, Civil Judge, (Sr. Div)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Jamtara are placed at the disposal of Hon'ble the Acting Chief Justice, High Court of Jharkhand, Ranchi, for his appointment as Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi.

By order of the Court,

**Sd/-(Ambuj Nath)**

Registrar General

Memo. No. \_\_\_\_\_ 2592 \_\_\_\_\_ /Apptt. \_\_\_ dated Ranchi the **20<sup>th</sup> June, 2017**

**XIX (1)/6A/2002**

Copy forwarded to the Central Project Co-ordinator, e-Courts Project I/c, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


**Sd/-(Ambuj Nath)**

Registrar General

Memo. No. \_\_\_\_\_ 2593 \_\_\_\_\_ /Apptt. \_\_\_ dated Ranchi the **20<sup>th</sup> June, 2017**

**XIX (1)/6A/2002**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi the Registrar (Administration) / the Registrar (Establishment) I/c / the Registrar (Vigilance) / the Central Project Co-ordinator, e-Courts Project I/c / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / D.R-cum-PPS to Hon'ble the Chief Justice / I/c CPC ..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi the Principal District & Sessions Judge, Jamtara and the Officer concerned for information and needful.

  
20.6.17  
Registrar General